

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.41 OF 2019

IN THE MATTER OF:

Hind Dyes Manufacturing Company Pvt Ltd & Ors

Appellant

Vs

Kanji Bhanji Shah & Anr

Respondents

For Appellant:- Mr. Abhinav Agrawal, Advocate.

For Respondents: - Mr. Shalendra Singh, Mr. Amit Kumar Singh, Mr. Manish Malpani, Mr Arush Kumar, Mr. Chirag Pathor, Advocates.

O R D E R

03.09.2019 - Mr. Abhinav Agrawal, Advocate appearing on behalf of appellant submits the senior counsel, Mr Arun Kathpalia is indisposed. In view of the prayer made the appeal is adjourned for final hearing on **27th September, 2019**. It is made clear that no further adjournment on whatsoever ground would be entertained on the next date of hearing and the matter will be heard. Meanwhile Status Quo as it exists today shall be maintained till the disposal of the appeal.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn